

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**

Petition No.34/2003

In the matter of

Request for postponement of ABT operation for Unit No.1 of NLC Thermal Power Station-I Expansion (2x210 MW)

Neyveli Lignite Corporation Limited

.....Petitioner

Vs

1. Southern Regional Electricity Board, Bangalore
2. Southern Regional Load Despatch Centre, Bangalore
3. Tamil Nadu State Electricity Board, Chennai
4. Karnataka Power Transmission Corporation Ltd., Bangalore
5. Kerala State Electricity Board, Thiruvananthapuram
6. Pondicherry Electricity Department, Pondicherry

...Respondents

The following were present:

Shri R. Suresh, DGM(Comml), NLC

**ORDER
(DATE OF HEARING : 25.8.2003)**

This petition has been filed with a prayer "to postpone ABT operation for Unit No.I of TPS-I Expansion for three months from Commercial Operation Date (COD)."

2. The petitioner own two thermal power stations, namely, Thermal Power Station-I with a capacity of 600 MW and Thermal Power Station-II with a capacity of 1470 MW. A new project, called TPS-I Expansion (2x210 MW) has also been planned. It is stated that COD of Unit I of TPS-I Expansion has been declared on 9.5.2003 and Unit II of this station is going to be synchronised shortly. The petitioner

has prayed for postponement of ABT operation for Unit I of TPS Expansion for three months from the date of commercial operation, as noted above.

3. The prayer made in the petition has become infructuous since the period of three months from the date of commercial operation of Unit I of TPS Expansion, which is 9.5.2003, has already elapsed. Under these circumstances, Shri R Suresh, Deputy General Manager (Comml) for the petitioner company has prayed for withdrawal of the petition.

4. In view of the prayer made, the petition is disposed of as withdrawn, having become infructuous.

**Sd/-
(K.N. SINHA)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRMAN**

New Delhi dated the 25th August, 2003